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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

O.A. No. 1992/94

New Delhi: November 7, 1994

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Vijay Singh,
s/o late Shri Rati Ram,
r/o US-286, Mandwali, Fazilpur,
Delhi -92

.....Applicant.

By Advocate Shri Rajeev Chopra.

Versus

1. Director General of Works,
Central Public Works Deptt.,
Nirman Bhawan,
New Delhi -110011.

2. Chief Engineer, Border Fencing Zone,
CPWD East Block,
R.K. Puram,
New Delhi

.....Respondents.

ORDER (ORAL)

Shri Rajiv Chopra, learned counsel for
the applicant prays for allowing him to withdraw
this O.A. Prayer allowed. This O.A. is dismissed
as withdrawn.

Adigee
(S.R. ADIGE)
MEMBER (A)